

ITEM NO.108 COURT NO.11 SECTION XI
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 5386/2014

RAJENDRA SINGH & ORS.

Appellant(s)

VERSUS

ROMAN CATHOLIC DIOCESE OF AGRA LTD.& ANR

Respondent(s)

(with interim relief and office report)

Date : 05/10/2016 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SHIVA KIRTI SINGH

HON'BLE MRS. JUSTICE R. BANUMATHI

For Appellant(s) Mr.Yatindra Singh,Sr.Adv

Mr.Vivek Singh,Adv.

Mr.Manoj,Adv.

Mr.Abhishek Gupta,Adv.

Mr.Sudhakar Kulwant,Adv.

For Respondent(s) Ms. Mridula Ray Bharadwaj,Adv.(N.P)

UPON hearing the counsel the Court made the following

O R D E R

List tomorrow i.e. 6 th

October, 2016.

(Madhu Bala)

(Madhu Narula)

Court Master

Court Master